

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
IA No. 598/JPR/2023
IA No. 651/JPR/2023
IA No. 266/JPR/2024
IB No. 400/ND/2017
Under Section 7 of IBC, 2016

In the matter of:

Union Bank of India

.... Financial Creditor/Applicant

Versus

Ashoka Multiyarn Mills Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Liquidator : Utsav Mukharjee, Adv.
For the Applicant : Vaibhav Pareek, Adv.
For the Respondent : None appeared

ORDER

IA No. 598/JPR/2023

Heard Mr. Utsav Mukharjee, Adv. appearing on behalf of the Liquidator. Earlier, Mr. Pratik Dash, Adv. appeared on behalf of the Respondent (Tata Power Western Odisha Distribution Ltd.) and sought time to file reply. There is no representation on behalf of the Respondent today. List the IA on 27.05.2024.

IA No. 651/JPR/2023

Heard Mr. Vaibhav Pareek, Adv. appearing on behalf of the Applicant. Mr. Utsav Mukharjee, Adv. appearing on behalf of the Liquidator. Pleadings are complete in this IA. On the request of learned counsel for the Applicant, list the matter for arguments on 27.05.2024.

IA No. 266/JPR/2024

This is an application under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016 for modification in the order dated 08.04.2024. It is submitted in the application that on 08.04.2024, this Adjudicating Authority in light of the pending litigation and the arguments of the counsel for the Applicant granted 6 months extension in the liquidation process of the Corporate Debtor. Inadvertently, time for liquidation was extended for 6 months from 01.08.2023 instead of 08.04.2024. This is an inadvertent mistake which need to be corrected. The order dated 08.04.2024 is rectified accordingly. Time for liquidation is extended for 6 months from 08.04.2024. **IA No. 266/JPR/2024** stands disposed of accordingly.

List the matter on 27.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 13, 2024